

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.09.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6790 of 2026 in Comp. App. (AT) No. ____ of 2026	Unitech Holdings Limited Vs. Parmesh Construction Company Limited and Ors.	Siddharth Batra
2.	I.A. No. 6791 of 2026 in Comp. App. (AT) No. ____ of 2026	Hemant Kumar Agarwal Vs. Satish Mittal & Anr.	Samman Vardhan Gautam
3.	I.A. No. 6792 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Parivartan Singh Vs. HDFC Bank & Anr.	Gaurav Joshi
4.	I.A. No. 6801 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Kamlesh Kumar Upadhyay, (Suspended Director) Kashyapi Infrastructure Pvt. Ltd. Vs. Satya Prakash Gupta (IRP Appointed) & Anr.	Rishabh Pandey

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Assistant Registrar**